

## Conference of Central Project Coordinators – 02.12.2017 & 03.12.2017

The Conference of Central Project Coordinators of all High Court was held on 02.12.2017 and 03.12.2017 at District Court Complex, Saket, New Delhi. Hon'ble Mr. Justice Madan B Lokur, Judge In-Charge, eCommittee, Supreme Court of India, Dr. Alok Srivastava, Secretary, Department of Justice, Members of eCommittee, Officials from NIC and Central Project Coordinators of all High Courts participated. E-Filing software for District Judiciary was launched by Dr. Alok Srivastava, Secretary, Department of Justice.



Hon'ble Justice Madan B Lokur, Judge In-charge, eCommittee emphasized the need for optimal usage of Computers, Kiosks, Video Conferencing, Solar Courts and other Hardware. He also stressed the importance of utilization of services of trainers (Master Trainers, District System Administrators, Video Conference Trainers, Project Management Trainers and Case Management Trainers), Usage of Posters, Brochures, Help Videos and Case and Query Management guides.

Demonstration was given regarding National Judicial Data Grid of High Courts and District Courts, eFiling Software, Case Information System software 3.0, High Court Case

Information system software 1.0. The Best practices of High Courts were shared in the conference. The challenges faced by the Central Project Coordinators and possible solutions were discussed.



The significance of eCourts services Mobile application, automated email services and SMS pull services were shared with the participants. The way forward of the eCourts project like National Uniformity exercise, e-Payments and e-Processes were also discussed.

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